

ORISSA HIGH COURT

FILING REPORT AS ON :18/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/1857/2024	JITENDRA SAMAL @ JITU VS STATE OF ODISHA	BABITA DAS VS	// () //
2	D-BLAPL/1859/2024	AKHTAR KHAN VS UNION OF INDIA	SURYAKANTA DWIBEDI VS	NCB BHUBANESWAR /2 /2021 () //
3	D-BLAPL/1860/2024	RAJNEESH KUMAR KEVAT @ RAJNEESH KEVAT VS STATE OF ODISHA	AJIT KUMAR RAUT VS	// () //
4	D-BLAPL/1861/2024	ISWAR SAHU VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BADMAL /320 /2023 () //
5	D-BLAPL/1864/2024	SADHURAM MALLIK VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	LOISINGHA(BOLANGIR) /115 /2018 () //
6	D-BLAPL/1867/2024	PUNIA @ SUKURA SING VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	Bamapada (Industrial Area) /151 /2023 () //
7	D-BLAPL/1877/2024	ANANTA SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	SAHADEV KHUNTA /412 /2023 () //
8	D-BLAPL/1878/2024	SURENDRA NAIK VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	TARASINGI /281 /2023 () //
9	D-BLAPL/1880/2024	GITANJALI PATEL VS STATE OF ODISHA	SUDEEP KUMAR SARANGI VS	LEPHRIPADA /125 /2023 () //
10	D-BLAPL/1885/2024	JAGA SETHY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JEYPORE SADAR /22 /2023 () //
11	D-BLAPL/1888/2024	DEBANAND @ DEBANANDA PATEL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	DHARAMGARH /146 /2023 () //

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12	D-BLAPL/1889/2024	ARSENA VIHILIA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	//0 0 //
13	D-BLAPL/1890/2024	ADU KHILLA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BOIPARIGUDA /145 /2023 0 //
14	D-BLAPL/1892/2024	BHABANI SHANKAR CHHATRIA @ GULTU VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	SINDHIKELA PS /152 /2023 0 //
15	D-BLAPL/1895/2024	MANOJ KUMAR PANDA VS STATE OF ODISHA	SANJIT MISHRA VS	NAYAPALLI P.S. /160 /2023 0 //
16	D-BLAPL/1904/2024	ROHIT KUMAR MAJHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BALUGAON P.S. /157 /2023 0 //
17	D-BLAPL/1910/2024	SHRABAN PASWAN VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JHARSUGUDA GRPS /128 /2023 0 //
18	D-BLAPL/1911/2024	RAMA MUDULI VS STATE OF ODISHA	BABITA SAHU VS	MACHHKUND /57 /2022 0 //
19	D-BLAPL/1921/2024	SOUMEN SARKAR VS STATE OF ODISHA	NIRAKAR MALI VS	//0 0 //
20	D-BLAPL/1925/2024	KANHEI@KANAI YADAV VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	KANIHA /44 /2023 0 //
21	D-BLAPL/1934/2024	KARAN GUNDUCHI @ SUNIL MOHAPATRA VS STATE OF ODISHA	SNEHASISH BEHERA VS	MOTANGA /232 /2023 0 //
22	D-BLAPL/1940/2024	DEEPAK KUMAR PATRA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	BASUDEVPUR /439 /2022 0 //
23	D-BLAPL/1942/2024	MANOJ MALVIYA	DURLLABHA RANJAN MISHRA	//0

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		VS	VS	0
		STATE OF ODISHA		//
24	D-BLAPL/1944/2024	SANATAN KHUNDAPAN @ SANTANU KANDAPAN	HIMANSHU BHUSAN DASH	SEMILLIGUDA /20 /2023
		VS	VS	0
		STATE OF ODISHA		//
25	D-BLAPL/1947/2024	MD. MALDAR HUSSAIN	DHIRENDRA KUMAR MOHAPATRA	KUTRA /72 /2023
		VS	VS	0
		STATE OF ODISHA		//
26	D-BLAPL/1949/2024	SATYA RANJAN SAHOO @SATYA RANJAN SAHU	TIRTH KUMAR SAHU	JEYPORE SADAR /336 /2023
		VS	VS	0
		STATE OF ODISHA		//
27	D-CMAPL/2689/2024	NARASINGHA MOHANTY	ADV.	//
		VS	VS	0
		RAKESH KU.MOHANTY		//
28	D-CMP/2607/2024	PURNA CHANDRA SAHOO	KISHORE CHANDRA RAJGURU MOHAPATRA	//
		VS	VS	0
		UDHAB BEHERA		//
29	D-CMP/2615/2024	MEGA BUILDERS AND DEVELOPERS, BBSR	DWARIKA PRASAD MOHANTY	//
		VS	VS	0
		JEETENDRA BEURA		//
30	D-CMP/2661/2024	SULOCHANA MODI	GOUTAM KUMAR ACHARYA	//
		VS	VS	0
		PAWAN KUMAR MODI		//
31	D-CMP/2692/2024	SUKANTI @ LILIBALA MOHAPATRA	JAGAJIBAN PRADHAN	//
		VS	VS	0
		PURNA CHANDRA MOHAPATRA		//
32	D-CMP/2698/2024	JAYANTI MOHANTA	ASHUTOSH MOHANTA	//
		VS	VS	0
		SIBA CHARAN MOHANTA		//
33	D-CMP/2725/2024	SARMISTHA RATH	D.P.MOHANTY	//
		VS	VS	0
		SUBRAT PRASANNA MISHRA		//
34	D-CONTC/2513/2024	SWAPAN KRISHNA MANDAL	ADV.	//
		VS	VS	0

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		VISHAL K.DEV, PRINCIPAL SECY. TO GOVT., FINANCE DEPT.		//
35	D-CONTC/2567/2024	ANIL DAS	ADV.	//
		VS	VS	0
		CHAIRMAN CUM MANAGING DIRECTOR, MAHANADI COAL FIELDS LTD., SAMBALPUR		//
36	D-CONTC/2569/2024	ANJANA SWAIN	SUBHADUTTA ROURTRAY	//
		VS	VS	0
		MANOJ KUMAR PADHY, O.A.S.		//
37	D-CONTC/2589/2024	KHIROD PRASAD SAHOO	ADV.	//
		VS	VS	0
		SANJEEV KUMAR SINGH, DISTRICT EDUCATION OFFICER, KENDRAPARA		//
38	D-CONTC/2594/2024	SRIDHAR KUMAR SAHOO	ADV.	//
		VS	VS	0
		DR. MAHESWAR SWAIN, O.A.S.		//
39	D-CONTC/2619/2024	GADADHAR NIAL	ADV	//
		VS	VS	0
		ALOK KAR, DIRECTOR(R AND R)		//
40	D-CONTC/2620/2024	ASHOK KUMAR PATRA	ADV.	//
		VS	VS	0
		ARAVIND AGRAWAL, I.A.S.		//
41	D-CONTC/2623/2024	MENAKA ROUT	ADV.	//
		VS	VS	0
		ANU GARG, PRINCIPAL SECY. CUM ADDL. CHIEF SECY., WATER RESOURCE DEPT.		//
42	D-CONTC/2628/2024	SUSHRIMA KHUNTIA	ADV.	//
		VS	VS	0
		SIBASISH MAHARANA		//
43	D-CONTC/2633/2024	KOKILA MAHANDA	ADV.	//
		VS	VS	0
		ALOK KAR, DIRECTOR (R AND R), AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.		//
44	D-CONTC/2648/2024	CHANDRAMANI ROUT	ADV.	//
		VS	VS	0
		SATYABRATA SAHU		//
45	D-CONTC/2649/2024	PRANABANDHU PANIGRAHI	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S.		//

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46	D-CONTC/2651/2024	RAMA CHANDRA SAHOO VS SAMARTHA VERMA, COLLECTOR	AMIT PRASAD BOSE VS	// 0 //
47	D-CONTC/2659/2024	SUMIT RANJAN SAHOO VS LINGRAJ PANDA, I.A.S.	NIHAL RATH VS	// 0 //
48	D-CONTC/2663/2024	NALINA KUMAR SARANGI VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
49	D-CONTC/2664/2024	BIMOL PRABHA RATHA VS MANOJ KUMAR MOHANTY, DIRECTOR OF ESTATES, GA AND PG DEPT.	SAIBRATA RATH VS	// 0 //
50	D-CONTC/2669/2024	PUSPANJALI ROUT VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
51	D-CONTC/2675/2024	ALAMASETY DASARATHY VS ANU GARG, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	SANDHYARANI PANI VS	// 0 //
52	D-CONTC/2678/2024	SUBASH CHANDRA TARAI VS DR.K.MURGUSEN, MEMBER SECY. STATE POLLUTION CONTROL BOARD, ODISHA	GIRIJA SANKAR MOHANTY VS	// 0 //
53	D-CONTC/2683/2024	RAMESH KUMAR MOHARANA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
54	D-CONTC/2693/2024	DUSMANTA MAJHI VS GOURI RANI NAIK (O.E.S.)	ADV. VS	// 0 //
55	D-CONTC/2695/2024	KUMUDINI SAHU VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
56	D-CONTC/2701/2024	SITARAM BEHERA VS RATNAKAR ROUT, IAS	BISWAJIT RANJAN TRIPATHY VS	// 0 //
57	D-CONTC/2704/2024	NILAMADHAB DAS	ADV.	//

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		VS	VS	()
58	D-CONTC/2733/2024	SANJAY KUMAR PANDA, TAHASILDAR, JALESWAR, BALASORE ASHOK KUMAR PATRA	ADV.	//
		VS	VS	()
59	D-CRLA/1874/2024	ASWATHI S, I.A.S. NIRAJ PRADHAN @ RUBU	UNMESH CHANDRA JENA	BHADRAK RURAL /461 /2020
		VS	VS	()
60	D-CRLA/1876/2024	STATE OF ODISHA ANTHONI DUNG DUNG	SARADA PRASAD DASH	GOVINDPUR /91 /2018
		VS	VS	()
61	D-CRLMA/1939/2024	STATE OF ODISHA NIRMAL KUMAR MHAPATRA	ADV.	JAGATPUR /127 /2022
		VS	VS	()
62	D-CRLMC/1882/2024	STATE OF ODISHA SUHAIL AKHTAR	SUSHANTA KUMAR JOSHI	PURUNABAZAR /170 /2023
		VS	VS	()
63	D-CRLMC/1883/2024	STATE OF ODISHA HARIHAR PATNAIK	SOMANATH SATAPATHY	JAGATPUR /302 /2022
		VS	VS	()
64	D-CRLMC/1896/2024	STATE OF ODISHA GANGU@GANGA SAGAR PATRA	DEBASNAN DAS	GOBINDAPUR /11 /2016
		VS	VS	()
65	D-CRLMC/1900/2024	STATE OF ODISHA RABINDRA BEHERA	NIRANJAN PANDA	//
		VS	VS	/ /0
66	D-CRLMC/1905/2024	SAROJ KUMAR SWAIN BASUDEV BEHERA	DURGA PRASAD PRADHAN	MANGALPUR /64 /1995
		VS	VS	()
67	D-CRLMC/1908/2024	STATE OF ODISHA PRAFULLA CHHATRIA @ PISI	LAXMI NARAYAN PATEL	//
		VS	VS	/ /0
68	D-CRLMC/1913/2024	STATE OF ODISHA MUNA PAL @ DILIP KUMAR PAL	SUSHANTA KUMAR JOSHI	RAJNAGAR /652 /2023
		VS	VS	()

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69	D-CRLMC/1916/2024	STATE OF ODISHA BANSHI@BANSHIDHAR BEHERA VS	ASWINI KUMAR KARMI VS	// THAKURGARH /48 /2016 ()
70	D-CRLMC/1920/2024	STATE OF ODISHA PRATAP PRASAD VS	BIDYADHAR MANSINGA VS	// SPL.TASK FORCE /16 /2016 ()
71	D-CRLMC/1930/2024	STATE OF ODISHA KOUSHIK SAMANTRAY VS	MANOJ BIHARI DAS VS	// BADAMBADI /84 /2018 ()
72	D-CRLMC/1943/2024	STATE OF ODISHA PRAFULLA KUMAR BARIK VS	ASHOK KUMAR SARANGI VS	// / /0 ()
73	D-CRLMP/1863/2024	STATE OF ODISHA(VIG.) CHANDRAKANTA JENA @ SIBA VS	BANSHIDHAR SATAPATHY VS	// / /0 ()
74	D-CRLMP/1865/2024	STATE OF ODISHA SUDHANSU SEKHAR BAL VS	BYOMAKESH TRIPATHY VS	// / /0 ()
75	D-CRLMP/1869/2024	STATE OF ODISHA RAKESH KUMAR ACHARYA VS	BYOMAKESH TRIPATHY VS	// / /0 ()
76	D-CRLMP/1871/2024	STATE OF ODISHA KOUSER BEGUM VS	DR. BINODA KUMAR MISHRA VS	// / /0 ()
77	D-CRLMP/1873/2024	PRINCIPAL CONTROLLER OF DEFENCE ACCOUNTS(PENSION) BIDYADHAR SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()
78	D-CRLMP/1893/2024	STATE OF ODISHA INDIRA DUTT VS	SANJAY KUMAR PANDA VS	// / /0 ()
79	D-CRLMP/1897/2024	STATE OF ODISHA AJAY SATAPATHY VS STATE OF ODISHA	MANONJAY MAHAPATRA VS	// / /0 () //

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80	D-CRLMP/1899/2024	URMILARANI DASH VS STATE OF ODISHA	SURESH KUMAR PANDA VS	//0 0 //
81	D-CRLMP/1903/2024	ANITA BEHERA VS STATE OF ODISHA	PRAVASH CH JENA VS	//0 0 //
82	D-CRLMP/1912/2024	MANORAMA RANA VS STATE OF ODISHA	NETRANANDA BISWAL VS	//0 0 //
83	D-CRLMP/1917/2024	GIRIDURGA HOMES TRUST, BBSR VS STATE OF ODISHA	LINGARAJ SARANGI VS	//0 0 //
84	D-CRLMP/1927/2024	PABITRA KUMAR MOHAPATRA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	//0 0 //
85	D-CRLMP/1937/2024	SOUBHAGYA KESHARI MANGARAJ VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	//0 0 //
86	D-CRLMP/1945/2024	DHANIRAM NAG VS STATE OF ODISHA	ARJUNA CH. BEHERA VS	//0 0 //
87	D-CRLREV/1858/2024	PRADIP KUMAR MAHALA VS STATE OF ODISHA(VIG.)	CHANDAN SAMANTARAY VS	CUTTACK VIGILANCE /3 /2019 0 //
88	D-CRLREV/1928/2024	TUKURAM PANIGRAHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	MUDANPUR RAMPUR /187 /2016 0 //
89	D-MACA/2613/2024	M/S. NATIONAL INSURANCE CO.LTD. VS JYOTIRMAYEE TRIPATHY	NAYAN BEHARI DAS VS	//0 0 //
90	D-MACA/2677/2024	D.M., M/S. NATIONAL INSURANCE CO. LTD. VS SUBHALAXMI JENA	PRAKASH KUMAR MOHANTY VS	//0 0 //
91	D-MATA/2672/2024	DEENABANDHU RAJAM	SMARAJIT PRADHAN	//

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		VS	VS	0
92	D-MATA/2706/2024	CHACHALA RAJAM BRAJAKISHORE MAJHI	TUSAR KANTI PRAHARAJ	//
		VS	VS	0
93	D-OTAPL/2654/2024	MALATI HANSDA COMMISSIONER OF CENTRAL TAX ROURKELA	TUSHAR KANTI SATAPATHY,SR.S.C	//
		VS	VS	0
94	D-RSA/2656/2024	M/S. JINDAL STEEL AND POWER LIMITED,ANGUL NEGI MURMU @ MAJHI	JAGAJIT PANDA	//
		VS	VS	0
95	D-STREV/2508/2024	PANCHANAN SHARMA M/S. ANDRITZ HYDRO (P)LTD., BBSR	AJIT KUMAR ROY	//
		VS	VS	0
96	D-TRP(C)/2611/2024	STATE OF ODISHA SWEETY AGARWALLA@ MANDOTHIA	ASIS KUMAR MAHANA	//
		VS	VS	0
97	D-TRPCRL/1887/2024	SUBASH KUMAR MANDOTHIA DR.TRINATH SEKHAR CHANDAN	AKASH KUMAR PATTAJOSHI	//0
		VS	VS	0
98	D-WA/2682/2024	CHINMAYEE MANTRI STATE OF ODISHA	HARIKRUSHNA PANIGRAHLA.S.C	//
		VS	VS	0
99	D-WA/2727/2024	SUVENDU KUMAR PANDA UCO BANK, BBSR.	SUNIL KUMAR SWAIN	//
		VS	VS	0
100	D-WA/2728/2024	DEBASISH MOHAPATRA STATE OF ODISHA	NIHAR KANTA PRAHARAJ,A.G.A	//
		VS	VS	0
101	D-WP(C)/2506/2024	KARMU MAJHI SUDHAKAR NAYAK	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0
		STATE OF ODISHA		//
102	D-WP(C)/2507/2024	AJIT SENDHA	SUKANTA KUMAR NAYAK (2)	//
		VS	VS	0

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103	D-WP(C)/2509/2024	STATE OF ODISHA SANATAN SENDHA VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
104	D-WP(C)/2510/2024	STATE OF ODISHA PRATAP KUMAR NAYAK VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
105	D-WP(C)/2511/2024	STATE OF ODISHA SUDHIR KUMAR SENDHA VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
106	D-WP(C)/2512/2024	STATE OF ODISHA RAMESH CHANDRA SWAIN VS	SUKANTA KUMAR NAYAK (2) VS	// // 0
107	D-WP(C)/2514/2024	STATE OF ODISHA JYOTSNAMAYEE SETHI VS	GOPAL KRUSHNA NANDA VS	// // 0
108	D-WP(C)/2515/2024	STATE OF ODISHA BIJAYA KUMAR SAHOO VS	GOPAL KRUSHNA NANDA VS	// // 0
109	D-WP(C)/2516/2024	STATE OF ODISHA MAHENDRA KUMAR PANDA VS	GOPAL KRUSHNA NANDA VS	// // 0
110	D-WP(C)/2517/2024 WP(C)/1018/2024	STATE OF ODISHA KUNA @ LAXMIDHARA BARIK VS	VIVEKANANDA JENA VS	// // 0
111	D-WP(C)/2518/2024	STATE OF ODISHA DHIREN KUMAR SINGH VS	GOPAL KRUSHNA NANDA VS	// // 0
112	D-WP(C)/2519/2024	STATE OF ODISHA BHANUMATI DEI VS	GOPAL KRUSHNA NANDA VS	// // 0
113	D-WP(C)/2520/2024	STATE OF ODISHA BIRANCHI KUMAR PATALSINGH VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// // 0 //

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114	D-WP(C)/2521/2024	BAIKUNTHANATH PANIGRAHI VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
115	D-WP(C)/2522/2024 WP(C)/978/2024	CHINTAMANI BHULAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
116	D-WP(C)/2523/2024	SUCHITRA MISHRA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
117	D-WP(C)/2524/2024	MANCHAN BARIHA VS DISTRICT SUB-REGISTRAR, SAMBALPUR	SAMARENDRA KUMAR MOHANTY VS	// 0 //
118	D-WP(C)/2525/2024	SANTANU BHOI VS STATE OF ORISSA	AMIT KUMAR GUPTA VS	// 0 //
119	D-WP(C)/2526/2024	SUBHALAXMI PARIDA VS STATE OF ORISSA	AMIT KUMAR GUPTA VS	// 0 //
120	D-WP(C)/2527/2024	BIJAYA KUMAR NARENDRA VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
121	D-WP(C)/2528/2024	SUDAM PRADHAN VS STATE OF ORISSA	AMIT KUMAR GUPTA VS	// 0 //
122	D-WP(C)/2529/2024	TRUPTI PATTANAİK VS STATE OF ODISHA	GOPAL KRUSHNA NANDA VS	// 0 //
123	D-WP(C)/2530/2024	SANTANU KUMBHAKAR VS STATE OF ODISHA	PRASANTA KUMAR JOSHI VS	// 0 //
124	D-WP(C)/2531/2024	PUSHPA MUNDA VS DISTRICT SUB-REGISTRAR, SAMBALPUR	SAMARENDRA KUMAR MOHANTY VS	// 0 //
125	D-WP(C)/2532/2024	UNION OF INDIA	DEEPAK GOCHHAYAT,C.G.C	//

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126	D-WP(C)/2533/2024	SRIKANTA CHANDRA SUNDAR RAY BANDANA BEHERA	AMIT KUMAR GUPTA	//
		VS	VS	0
127	D-WP(C)/2534/2024	STATE OF ORISSA TRINATH BARIK	PRAVASH CHANDRA JENA	//
		VS	VS	0
128	D-WP(C)/2535/2024 WP(C)/1056/2024	STATE OF ODISHA MAHESWAR MOHAPATRA	DHARMENDRA SETHY	//
		VS	VS	0
129	D-WP(C)/2536/2024	STATE OF ODISHA NIBASINI SAHOO	AMIT KUMAR GUPTA	//
		VS	VS	0
130	D-WP(C)/2537/2024	STATE OF ORISSA SANKARSAN SETHI	PITAMBAR PANDA	//
		VS	VS	0
131	D-WP(C)/2538/2024	STATE OF ODISHA KUMUDA CHANDRA BAG	SANJIB KUMAR RATH	//
		VS	VS	0
132	D-WP(C)/2539/2024	STATE OF ODISHA BIJAY KUMAR MURMU	AMIT KUMAR GUPTA	//
		VS	VS	0
133	D-WP(C)/2540/2024	STATE OF ORISSA MAMATA SENAPATI	SHASHI BHUSAN JENA	//
		VS	VS	0
134	D-WP(C)/2541/2024	STATE OF ODISHA NIBEDITA	AMIT KUMAR GUPTA	//
		VS	VS	0
135	D-WP(C)/2542/2024	STATE OF ORISSA MANORAMA ACHARYA @ TRIPATHY	BIBEKANANDA BHUYAN	//
		VS	VS	0
136	D-WP(C)/2543/2024	STATE OF ODISHA SANATAN MAHAKUD	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0

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137	D-WP(C)/2544/2024	STATE OF ODISHA ANUSUYA DAS VS	PRABIR KUMAR RAY VS	// // 0
138	D-WP(C)/2545/2024	STATE OF ODISHA DEEPAK KUMAR SAHU VS	AMIT KUMAR GUPTA VS	// // 0
139	D-WP(C)/2546/2024	STATE OF ORISSA BIJAYA KUMAR PRADHAN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
140	D-WP(C)/2547/2024 WP(C)/1043/2024	STATE OF ODISHA DR. MANISHA NAYAK VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
141	D-WP(C)/2548/2024	STATE OF ODISHA NARMADA MAHARANA VS	AMIT KUMAR GUPTA VS	// // 0
142	D-WP(C)/2549/2024	STATE OF ORISSA MADHUSUDAN SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
143	D-WP(C)/2550/2024 WP(C)/1049/2024	STATE OF ODISHA ALOK KUMAR ROUTRAY VS	BHABANI SANKAR TRIPATHY (1) VS	// // 0
144	D-WP(C)/2551/2024	STATE OF ODISHA RAMA NAHAK VS	AMIT KUMAR GUPTA VS	// // 0
145	D-WP(C)/2552/2024	STATE OF ORISSA BASANTA KUMAR KANDI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
146	D-WP(C)/2553/2024	STATE OF ODISHA SUJIT BARIK VS	AMIT KUMAR GUPTA VS	// // 0
147	D-WP(C)/2554/2024	STATE OF ORISSA ASHIS KUMAR KARNA VS CHIEF CONSTRUCTION ENGINEER PHULBANI (R AND B) CIRCLE	PREETAM MISHRA VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	D-WP(C)/2555/2024	CHANDRAMANI DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
149	D-WP(C)/2556/2024 WP(C)/1052/2024	KRUSHNA CHANDRA SAHOO VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	// 0 //
150	D-WP(C)/2557/2024	BHARATI DALEI VS STATE OF ORISSA	AMIT KUMAR GUPTA VS	// 0 //
151	D-WP(C)/2558/2024	BABAJI CHARAN BARAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
152	D-WP(C)/2559/2024	PRADEEP PANIGRAHI VS STATE OF ORISSA	AMIT KUMAR GUPTA VS	// 0 //
153	D-WP(C)/2560/2024	PRADIPTA KUMAR JENA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
154	D-WP(C)/2561/2024	RAGHUNATH BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
155	D-WP(C)/2562/2024	SARAT CHANDRA DAS VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
156	D-WP(C)/2563/2024	CHITTARANJAN BISHWAL VS STATE OF ORISSA	AMIT KUMAR GUPTA VS	// 0 //
157	D-WP(C)/2564/2024	SUNAKAR SAHANI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
158	D-WP(C)/2565/2024	BABAJI CHARAN BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
159	D-WP(C)/2566/2024	RUPESH KUMAR KHETRAPAL	ABAKASH NANDA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
160	D-WP(C)/2568/2024	STATE OF ODISHA GIRISH HARIPAL	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
161	D-WP(C)/2570/2024	STATE OF ODISHA SANJIB AUTOMOBILES, BHADRAK	LALIT KUMAR MAHARANA	//
		VS	VS	0
162	D-WP(C)/2571/2024	STATE OF ODISHA EKANSH EDUCATIONAL TRUST, BBSR	SHILPI SIDHANTA MOHAPATRA	//
		VS	VS	0
163	D-WP(C)/2572/2024	STATE OF ODISHA RISHIRAJ MEHER	JIBAN RANJAN DASH	//
		VS	VS	0
164	D-WP(C)/2573/2024	STATE OF ODISHA BADAL KUMAR DAS	SADASIVA PATRA I	//
		VS	VS	0
165	D-WP(C)/2574/2024	STATE OF ODISHA SANJAY KUMAR MEHER	JIBAN RANJAN DASH	//
		VS	VS	0
166	D-WP(C)/2575/2024	STATE OF ODISHA SUBASH CHANDRA SAHU	KRUSHNA CHANDRA SAHU	//
		VS	VS	0
167	D-WP(C)/2576/2024	COMMISSIONER OF CT AND GST,CUTTACK LAXMIDHAR PARIDA	RAKESH BEHERA	//
		VS	VS	0
168	D-WP(C)/2577/2024	STATE OF ODISHA BHUBANA MOHAN PADHI	SUBASH CHANDRA ACHARYA	//
		VS	VS	0
169	D-WP(C)/2578/2024	STATE OF ODISHA RANJAN KUMAR GUPTA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
170	D-WP(C)/2579/2024	STATE OF ODISHA DHARMANANDA SINGH	KUNAL KUMAR SWAIN	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	D-WP(C)/2580/2024	STATE OF ODISHA ANNAPURNA DAS VS	TUSAR KUMAR MISHRA VS	// // 0
172	D-WP(C)/2581/2024	STATE OF ODISHA SRIKUMAR PATEL VS	ALOK KUMAR PANDA VS	// // 0
173	D-WP(C)/2582/2024	STATE OF ODISHA BAIKUNTHA BIHARI NAYAK VS	KUNAL KUMAR SWAIN VS	// // 0
174	D-WP(C)/2583/2024	STATE OF ODISHA KAMINI DEI @ JANI VS	JUDHISTHIR SAHOO VS	// // 0
175	D-WP(C)/2584/2024	REGIONAL PROVIDENT FUND COMMNR. BBSR GUPTESWAR DIGAL VS	SUSANTA KUMAR MISHRA VS	// // 0
176	D-WP(C)/2585/2024	STATE OF ODISHA CHANDRAMOHAN BEHERA VS	DHARMENDRA SETHY VS	// // 0
177	D-WP(C)/2586/2024	STATE OF ODISHA DURYODHAN KHILLO VS	SRINIVAS MOHANTY VS	// // 0
178	D-WP(C)/2587/2024	STATE OF ODISHA JAGIREE SETHI VS	PITAMBAR PANDA VS	// // 0
179	D-WP(C)/2588/2024	STATE OF ODISHA SANJAY KUMAR MALLICK VS	PITAMBAR PANDA VS	// // 0
180	D-WP(C)/2590/2024	STATE OF ODISHA ANIMU SURJYA VS	DEVI PRASAD DASH VS	// // 0
181	D-WP(C)/2591/2024	STATE OF ODISHA DEBASISH SETHI VS	LUCKY MOHANTY VS	// // 0
		THE MANAGING DIRECTOR, ASSET. RECONSTRUCTION COMPANY (INDIA) PVT. LTD. MUMBAI		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	D-WP(C)/2592/2024	DINABANDHU PANDA VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
183	D-WP(C)/2593/2024	KESHAB SETHI VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
184	D-WP(C)/2595/2024	BALARAM SARANGI VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
185	D-WP(C)/2596/2024	DUSHASAN ROUT VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
186	D-WP(C)/2597/2024	RADHARANI SAMAL VS STATE OF ORISSA	SATYAJIT SAMAL VS	// 0 //
187	D-WP(C)/2598/2024 WP(C)/1008/2024	GADADHAR GERU VS THE TAHASILDAR, MARSHAGHAI	LAMBODAR PRADHAN VS	// 0 //
188	D-WP(C)/2599/2024	KISHORE CHANDRA PRADHAN VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
189	D-WP(C)/2600/2024 WP(C)/1007/2024	PULIN PARAMANIK VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
190	D-WP(C)/2601/2024	PRAFULLA KUMAR MOHARANA VS STATE OF ODISHA	BHABA RANJAN KAR VS	// 0 //
191	D-WP(C)/2602/2024 WP(C)/1013/2024	BABAJI CHARAN SWAIN VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
192	D-WP(C)/2603/2024	ASHOK MOHANTY VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
193	D-WP(C)/2604/2024	DILLIP KUMAR ASH	MANOJ KUMAR PANDA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	D-WP(C)/2605/2024	PUNJAB NATIONAL BANK, BALASORE		//
	WP(C)/1010/2024	PALASH MAJUMDAR	LAMBODAR PRADHAN	//
		VS	VS	0
195	D-WP(C)/2606/2024	THE TAHASILDAR, MAHAKALAPARA		//
		SALINA SAMBIT SAMAL	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
196	D-WP(C)/2608/2024	STATE OF ODISHA		//
	WP(C)/1009/2024	LAXMIDHAR DAS	LAMBODAR PRADHAN	//
		VS	VS	0
197	D-WP(C)/2609/2024	THE TAHASILDAR, MAHAKALAPARA		//
		PRADIP KUMAR BARIK	DEEPAK KUMAR PANI	//
		VS	VS	0
198	D-WP(C)/2610/2024	STATE OF ODISHA		//
		UMESH CHANDRA BHATRA	BISWANATH BEHERA	//
		VS	VS	0
199	D-WP(C)/2612/2024	STATE OF ODISHA		//
		PITABASH MISHRA	DIPTI RANJAN SWAIN	//
		VS	VS	0
200	D-WP(C)/2614/2024	STATE OF ODISHA		//
		MANOJ KUMAR DEBATA	DIPTI RANJAN SWAIN	//
		VS	VS	0
201	D-WP(C)/2616/2024	STATE OF ODISHA		//
		SANTOSH KUMAR BISOI	SHASHI BHUSAN JENA	//
		VS	VS	0
202	D-WP(C)/2617/2024	SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., BBSR		//
		RABINDRA JENA	SHASHI BHUSAN JENA	//
		VS	VS	0
203	D-WP(C)/2618/2024	SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., BBSR		//
		ANTARYAMI DAS	SANDHYARANI PANI	//
		VS	VS	0
204	D-WP(C)/2621/2024	SECRETARY HIGHER EDUCATION DEPT.		//
		HAMID HASAN KHAN	SANDHYARANI PANI	//
		VS	VS	0

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205	D-WP(C)/2622/2024	THE SECY, DEPTT. OF HIGHER EDUCATION, ODISHA. ASWINI KUMAR SAHOO VS	SHASHI BHUSAN JENA VS	// // 0
206	D-WP(C)/2624/2024	SECY. TO GOVT., COMMERCE AND TRANSPORT DEPT., BBSR SANTOSH KUMAR NATH VS	SANDHYARANI PANI VS	// // 0
207	D-WP(C)/2625/2024	THE SECY, DEPTT. OF HIGHER EDUCATION, ODISHA. ROCHE DIAGNOSTICS INDIA PVT. LTD., MUMBAI VS	BISHNU PRASAD PRADHAN VS	// // 0
208	D-WP(C)/2626/2024	UNION OF INDIA DR.PRASANNA KUMAR PRASAD VS	SANDYARANI PANI VS	// // 0
209	D-WP(C)/2627/2024	SECRETARY HIGHER EDUCATION DEPT. ASHRUMOCHAN MOHANTY VS	DINESH KUMAR PANDA VS	// // 0
210	D-WP(C)/2629/2024	STATE OF ODISHA MAHIMA MOHANTY VS	SAMEER KUMAR DAS VS	// // 0
211	D-WP(C)/2630/2024	STATE OF ODISHA LAXMI KANTA PATRA VS	PITAMBAR PANDA VS	// // 0
212	D-WP(C)/2631/2024	STATE OF ODISHA GOPAL KRISHNA MAHAPATRO VS	SANDHYARANI PANI VS	// // 0
213	D-WP(C)/2632/2024	THE SECY, DEPTT. OF HIGHER EDUCATION, ODISHA. M/S. MAGNUM SEA FOODS LTD. BBSR VS	SUNSHINE ANAND SWAIN VS	// // 0
214	D-WP(C)/2634/2024	STATE OF ODISHA NRUPALAL NAYAK VS	DINESH KUMAR MOHANTY VS	// // 0
215	D-WP(C)/2635/2024	STATE OF ODISHA GOUR MOHAN MOHANTA VS	SIBANARAYAN BISWAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	D-WP(C)/2636/2024	SUSAMA MISHRA VS COMMISSIONER CUM SECRETARY, DEPTT. OF HIGHER EDUCATION	SANDHYARANI PANI VS	// 0 //
217	D-WP(C)/2637/2024	JEETENDRA KUMAR DEBATA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
218	D-WP(C)/2638/2024	RAJENDRA PRASAD SAHOO VS STATE OF ODISHA	SIBANARAYAN BISWAL VS	// 0 //
219	D-WP(C)/2639/2024	CHITTARANJAN TRIPATHY VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
220	D-WP(C)/2640/2024	KRUSHNA CHANDRA DEBATA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
221	D-WP(C)/2641/2024	JAGANNATH ADHIKARI VS COMMNR. CUM SECY. TO GOVT., BBSR	SUMAN ROUTRAY VS	// 0 //
222	D-WP(C)/2642/2024	SITARAM SETH VS THE PRINCIPAL SECY. FINANCE DEPT. GOVT. OF ODISHA	BHOJARAJ SETH VS	// 0 //
223	D-WP(C)/2643/2024	SANJEETA MUND VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
224	D-WP(C)/2644/2024	SANDHYARANI SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
225	D-WP(C)/2645/2024	ASHOK BISWAL VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
226	D-WP(C)/2646/2024	DEEPANSU SEKHAR KUNDU VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //
227	D-WP(C)/2647/2024	SANGRAM KESHARI BINOD	UMESH CHANDRA MOHANTY	//

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		VS	VS	0
		UCO BANK, RAJGANGPUR, SUNDARGARH		//
228	D-WP(C)/2650/2024	SATYA SUNDAR ROUT	PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
229	D-WP(C)/2652/2024	BARUNA KUMAR PARIDA	SAILABALA JENA	//
	WP(C)/1064/2024	VS	VS	0
		STATE OF ODISHA		//
230	D-WP(C)/2653/2024	LOKANATH PATRA	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
231	D-WP(C)/2655/2024	DR. KANHU CHARAN MOHAPATRA	SAILABALA JENA	//
	WP(C)/1061/2024	VS	VS	0
		STATE OF ODISHA		//
232	D-WP(C)/2657/2024	MANASMINI PRIYAMBADA BISWAL @ MANASMINI PRIYAMBADA	SATRUGHNA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
233	D-WP(C)/2658/2024	SANDHYA DASH	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
234	D-WP(C)/2660/2024	RASMITA MANJARI JENA	GOPINATH SETHI	//
		VS	VS	0
		STATE OF ODISHA		//
235	D-WP(C)/2662/2024	NUTAN KUMARI DEVI	NILAMADHAB PRAHARAJ	//
		VS	VS	0
		STATE OF ODISHA		//
236	D-WP(C)/2665/2024	BADUDEV PANIGRAHI	KOUSIK ANANDA GURU	//
		VS	VS	0
		STATE OF ODISHA		//
237	D-WP(C)/2666/2024	BANAMALI MUDULI	ACHYUTANANDA PATTANAIAK	//
		VS	VS	0
		STATE OF ODISHA		//
238	D-WP(C)/2667/2024	BIGHNESWAR BAIDYA	GHANASHYAM NAMTOAR	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	D-WP(C)/2668/2024	STATE OF ODISHA SK. JAN MOHAMMAD VS	JAGAJIBAN PRADHAN VS	// // 0
240	D-WP(C)/2670/2024	STATE OF ODISHA RABINDRA SAHU VS	PRASANTA KUMAR SATAPATHY VS	// // 0
241	D-WP(C)/2671/2024	STATE OF ODISHA PURNA CHANDRA DHAL VS	SAPAN KUMAR PAL VS	// // 0
242	D-WP(C)/2673/2024	STATE OF ODISHA KARTIKA CHANDRA PANDA VS	PRASANTA KUMAR SATAPATHY VS	// // 0
243	D-WP(C)/2674/2024	STATE OF ODISHA SANTILATA PATRA VS	SAPAN KUMAR PAL VS	// // 0
244	D-WP(C)/2676/2024 WP(C)/1046/2024	STATE OF ODISHA NIHAR RANJAN NAYAK VS	MITHUN DAS VS	// // 0
245	D-WP(C)/2679/2024	STATE OF ODISHA DIBYA SHANKAR SHA VS	ALOK KUMAR DAS VS	// // 0
246	D-WP(C)/2680/2024	STATE OF ODISHA THE COMMITTEE OF MANAGEMENT OF THE KENDRAPARA CREDIT COOPERATIVE SOCIETY LIMITED VS	SOURAJIT KUMAR VS	// // 0
247	D-WP(C)/2681/2024	STATE OF ODISHA NILAMANI PARIDA VS	BAIDHAR SAHOO VS	// // 0
248	D-WP(C)/2684/2024	REGISTRAR, COOPERATIVE SOCIETIES, BBSR UPENDRANATH HALDAR VS	ARJUNA CHARANA BEHERA VS	// // 0
249	D-WP(C)/2685/2024	STATE OF ODISHA SAKILA HANSDHA VS	SANKAR PRASAD PANI VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	D-WP(C)/2686/2024	SULEKHA HALDAR VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
251	D-WP(C)/2687/2024	A.BISWANATH PATRA VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
252	D-WP(C)/2688/2024	KUNJALATA LENKA VS STATE OF ODISHA	ABHAYA KUMAR BEHERA VS	// 0 //
253	D-WP(C)/2690/2024	RAJNI KUJUR VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
254	D-WP(C)/2691/2024	ARJUNA CHARAN PATRA VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
255	D-WP(C)/2694/2024	ANUKAMPA GAUNTIA MAJHI VS SECY. CUM COMMNR. HEALTH AND FAMILY WELFARE ODISHA, BBSR	SUSHANTA KUMAR JOSHI VS	// 0 //
256	D-WP(C)/2696/2024	NIMAI CHARAN MOHANTY VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //
257	D-WP(C)/2697/2024	M/S ANNAPURNA AGRO INDUSTRY, SUBARNAPUR VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
258	D-WP(C)/2699/2024	BASUDEV PANIGRAHI VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
259	D-WP(C)/2700/2024	DRAUPADI DAS VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
260	D-WP(C)/2702/2024	TARANISEN PRUSTY VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
261	D-WP(C)/2703/2024	BHAKTAHARI MOHANTY	SAMEER KUMAR DAS	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	D-WP(C)/2705/2024	STATE OF ODISHA NETRANANDA BAG	KUNAL KUMAR SWAIN	//
		VS	VS	0
263	D-WP(C)/2707/2024	STATE OF ODISHA ULLASH CHANDRA MOHANTY	LALIT KUMAR MAHARANA	//
		VS	VS	0
264	D-WP(C)/2708/2024	STATE OF ODISHA ABHISHEK PATNAIK	KUNAL KUMAR SWAIN	//
		VS	VS	0
265	D-WP(C)/2709/2024	STATE OF ODISHA KESHAB CHANDRA BEHERA	KUNAL KUMAR SWAIN	//
		VS	VS	0
266	D-WP(C)/2710/2024	STATE OF ODISHA DR. SIBA PRASADA PANIGRAHI	PAMI RATH	//
		VS	VS	0
267	D-WP(C)/2711/2024	VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, BURLA TUSAR KANTA MAJHI	MANAS RANJAN PRADHAN	//
		VS	VS	0
268	D-WP(C)/2712/2024	STATE OF ODISHA MANAGER LEGAL, ICICI LOMBARD GENERAL INSURANCE CO. LTD., BBSR	SUDEEP KUMAR SARANGI	//
		VS	VS	0
269	D-WP(C)/2713/2024	RASHMIREKHA DASH SHAKUNTALA PARIDA	AJAYA KUMAR TRIPATHY	//
		VS	VS	0
270	D-WP(C)/2714/2024	STATE OF ODISHA JYOTI RANJAN NAYAK	SURYAKANTA DASH	//
		VS	VS	0
271	D-WP(C)/2715/2024	STATE OF ODISHA M/S. L.G. CONSTRUCTIONS, BBSR	ANJAN KUMAR BISWAL	//
		VS	VS	0
272	D-WP(C)/2716/2024	HINDUJA LEYLAND FINANCE LTD., BBSR SUDHIR KUMAR NATH	SUDEEP KUMAR SARANGI	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/2717/2024	UNION OF INDIA PANCHANAN KUANRA VS	FALGUNI RAJGURU MOHAPATRA VS	// // 0
274	D-WP(C)/2718/2024	THE S.D.O.(ELECT), TPCODL, JAJPUR RENUBALA MOTHERS INSTITUTE OF NURSING TRAINING, KHORDHA VS	DEBA KUMAR RATH VS	// // 0
275	D-WP(C)/2719/2024	STATE OF ODISHA RENUBALA MOTHERS INSTITUTE OF NURSING TRAINING, KHORDHA VS	DEBA KUMAR RATH VS	// // 0
276	D-WP(C)/2720/2024	STATE OF ODISHA BANK OF INDIA EMPLOYEES ASSOCIATION, ODISHA VS	SOURAV DAS VS	// // 0
277	D-WP(C)/2721/2024	STATE OF ODISHA SONALI GHOSH VS	KANANBALA ROY CHOUDHURY VS	// // 0
278	D-WP(C)/2722/2024	THE REGIONAL DIRECTOR, RBI, BBSR RENUBALA MOTHERS INSTITUTE OF NURSING, BEGUNIA VS	DEBA KUMAR RATH VS	// // 0
279	D-WP(C)/2723/2024	STATE OF ODISHA TAMANNA SCHOOL OF NURSING, DASPALLA VS	DEBA KUMAR RATH VS	// // 0
280	D-WP(C)/2724/2024	STATE OF ODISHA M/S ORIENSOL SYSTEMS PVT. LTD. CUTTACK VS	BIBHUTI BHUSAN CHOUDHURY VS	// // 0
281	D-WP(C)/2726/2024	INDIAN OVERSEAS BANK, CHENNAI RADHA MADHABA MISHRA VS	DIPTI RANJAN BHOKTA VS	// // 0
282	D-WP(C)/2729/2024	COMMN. CUM SECY., GOVT. OF ODISHA NARESH DALABEHARA VS	ASHIT KUMAR DASH VS	// // 0
283	D-WP(C)/2730/2024	STATE OF ODISHA SK. NOOR AHEMMAD VS	NIRANJAN BISWAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/2731/2024	BISWAJIT DIKSHIT VS STATE OF ODISHA	NIRANJAN BISWAL VS	// 0 //
285	D-WP(C)/2732/2024	ROHIT KUMAR DAGARA VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// 0 //
286	D-WP(C)/2734/2024	M/S PREETAM, BBSR VS AO, PUNJAB NATIONAL BANK, BBSR	GIRISH CHANDRA SAHU VS	// 0 //
287	D-WP(C)/2735/2024	PRABHUJEE ENGLISH MEDIUM SCHOOL, RAIRAKHOL VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
288	D-WPCRL/1862/2024	SASWATI SAHU VS STATE OF ODISHA	LALATENDU PAL VS	MAHILA PS,SEC-3,ROURKELA /17 /2022 0 //
289	D-WPCRL/1929/2024	BARSHARANI JENA @ DAS VS STATE OF ODISHA	AKHAYA BISWAL VS	//0 0 //
290	D-ABLAPL/1854/2024	PRAKASH KUMAR BEHERA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	SABARANG /1 /2024 0 //
291	D-ABLAPL/1855/2024	UMAKANTA MALLIK VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	OUPADA /9 /2024 0 //
292	D-ABLAPL/1856/2024	MANMATH @ MANOJ TAREI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	KHANTAPADA /13 /2024 0 //
293	D-ABLAPL/1866/2024	PRADEEP SALABUNIA VS STATE OF ODISHA	LALATENDU PAL VS	RAGHUNATHPALI /219 /2023 0 //
294	D-ABLAPL/1868/2024	KIRTI @ KRITI CHANDRA SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	SALIPUR /164 /2022 0 //
295	D-ABLAPL/1870/2024	MANGARAJ PARIDA	SAROJ RANJAN SUBUDHI	BADACHANA /11 /2024

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
296	D-ABLAPL/1872/2024	STATE OF ODISHA RAJ @ MADHUSUDAN RAJ	DEBA KUMAR RATH	// CHANDRASEKHARPUR /281 /2023
		VS	VS	()
297	D-ABLAPL/1875/2024	STATE OF ODISHA GANESWAR PAIKARAY @ GANESWAR PRADHAN	KABIRAJ PRADHAN	// CHANDAPUR /240 /2023
		VS	VS	()
298	D-ABLAPL/1879/2024	STATE OF ODISHA MASUD KHAN	ASHOK KUMAR SASMAL	// CUTTACK SADAR /757 /2023
		VS	VS	()
299	D-ABLAPL/1881/2024	STATE OF ODISHA RAJU @ SK. RAHIMUDDIN	AMULYA RATNA PANDA	// BALASORE SADAR /386 /2023
		VS	VS	()
300	D-ABLAPL/1884/2024	STATE OF ODISHA AKHILA @ MANOJ KUMAR BEHERA	BHOJARAJ SETH	// BARANGA /23 /2024
		VS	VS	()
301	D-ABLAPL/1886/2024	STATE OF ODISHA SATYAJIT PATI	ANUP KUMAR MOHAPATRA	// / /0
		VS	VS	()
302	D-ABLAPL/1891/2024	STATE OF ODISHA DILLIP KUMAR SAHOO	SOUBHAGYA SWAIN	// / /0
		VS	VS	()
303	D-ABLAPL/1894/2024	STATE OF ODISHA ANUKA SABAR	RAVI SHANKAR SAMAL	// ADVA /88 /2021
		VS	VS	()
304	D-ABLAPL/1898/2024	STATE OF ODISHA BRUNDABAN DAS	RAJENDRA KUMAR DASH	// BASUDEVPUR /755 /2023
		VS	VS	()
305	D-ABLAPL/1901/2024	STATE OF ODISHA MAYADHAR MINZ	SANKAR PRASAD PANI	// RAJGANGPUR /493 /2023
		VS	VS	()
306	D-ABLAPL/1902/2024	STATE OF ODISHA ASHISH RANJAN BEHERA	AMITAV TRIPATHY	// LAXMISAGAR P.S. /17 /2024
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-ABLAPL/1906/2024	STATE OF ODISHA MD. ZAID IQBAL VS	PRASANTA KUMAR JENA VS	// PLANTSITE /33 /2024 ()
308	D-ABLAPL/1907/2024	STATE OF ODISHA CHINTU BEHERA VS	LAXMI NARAYAN PATEL VS	// SAMBALPUR TOWN /349 /2022 ()
309	D-ABLAPL/1909/2024	STATE OF ODISHA GIRIJA SANKAR MISHRA VS	PARTHA SARATHI DAS VS	// KEONJHAR TOWN /8 /2024 ()
310	D-ABLAPL/1914/2024	STATE OF ODISHA GIRISH KUMAR PASAYAT VS	PRADIPTA BEURA VS	// KHUNTUNI /41 /2014 ()
311	D-ABLAPL/1915/2024	STATE OF ODISHA PRATAP KUMAR BEHERA @ FELU VS	SARADA PRASAD DASH VS	// CUTTACK SADAR /32 /2024 ()
312	D-ABLAPL/1918/2024	STATE OF ODISHA AREN BHUTIA VS	BIRAJA PRASAD NANDA VS	// BIKRAMPUR FCI /11 /2024 ()
313	D-ABLAPL/1919/2024	STATE OF ODISHA BASANTI NAYAK VS	JAYADEBA BEHERA VS	// KHANDAPARA /8 /2024 ()
314	D-ABLAPL/1922/2024	STATE OF ODISHA BIPINI NAIK VS	ARUN KUMAR DAS (1) VS	// BALIMI /7 /2024 ()
315	D-ABLAPL/1923/2024	STATE OF ODISHA SRIRAM KOTHAL VS	JAYADEBA BEHERA VS	// KHANDAPARA /4 /2024 ()
316	D-ABLAPL/1924/2024	STATE OF ODISHA BASANTA SAHOO VS	PRANAB RANJAN CHHATOI VS	// BARIPADA TOWN /123 /2013 ()
317	D-ABLAPL/1926/2024	STATE OF ODISHA GADADHAR BALIARSINGH VS STATE OF ODISHA	SABYASACHI MISHRA VS	// BADAGODA P.S. /148 /2015 () //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-ABLAPL/1931/2024	KAJAL MAITY VS STATE OF ODISHA	SATYA NARAYAN MISHRA (4) VS	MARINE CHUDAMANI /4 /2024 () //
319	D-ABLAPL/1932/2024	SUSHIL SAHU @ SUSIL SAHU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	JANKIA P.S. /9 /2023 () //
320	D-ABLAPL/1933/2024	DHADU @ GUNANIDHI SWAIN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA SADAR /35 /2023 () //
321	D-ABLAPL/1935/2024	SESHADEBA BARAL VS STATE OF ODISHA	SHIB SHANKAR MOHANTY VS	DHAULI PS /254 /2023 () //
322	D-ABLAPL/1936/2024	JAYAKRUSHNA SAHOO VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	GURUDIJHATIA /2 /2024 () //
323	D-ABLAPL/1938/2024	KARIM BUX VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	// 10 () //
324	D-ABLAPL/1941/2024	KRUSHNA CHANDRA NAIK VS STATE OF ODISHA	KARUNAKAR NAYAK VS	KARANJIA /400 /2023 () //
325	D-ABLAPL/1946/2024	RAGHUNATH RANASINGH VS STATE OF ODISHA	SHANTANU DAS VS	MAHILA P.S.(BBSR) /10 /2024 () //
326	D-ABLAPL/1948/2024	SHAIK ZAFAR VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BEGUNIA P.S. /11 /2024 () //
327	D-ABLAPL/1950/2024	BIREN GEJA @ JAGADALA VS STATE OF ODISHA	RAJIV KUMAR DALAL VS	MANAMUNDA /316 /2023 () //
328	D-ABLAPL/1951/2024	DANARDAN DANGA VS STATE OF ODISHA	RAJIV KUMAR DALAL VS	HARABHANGA /150 /2023 () //